

DISTRICT & SESSIONS COURT, DAMAN

No. 03 /2021

Date: 13/04/2021

- Read: 1) Hon'ble Bombay High Court Letter No. Insp-I/30/2021 dated 5th April, 2021 alongwith Circular dated 05th April, 2021.
2) Hon'ble Bombay High Court Letter No. RG/1611/33/2021 dated 9th April, 2021.
3) Hon'ble Bombay High Court Letter No. Insp-I/32/2021 dated 12th April, 2021.

OFFICE ORDER

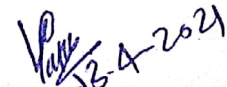
In view of the above mentioned Circular/letter no. 1, Hon'ble Bombay High Court has been pleased to declare that all the Courts shall remain closed on every Saturday till further order means declared Holiday for the subordinate Courts in Judicial District Daman on every Saturday till further order. Accordingly, the undersigned passed order on 6th April, 2021 that all the Courts in Judicial District Daman will be closed on 17th April, 2021 (Saturday).

In view of the above mentioned letter no. 2, Hon'ble Bombay High Court has been pleased to declare 12th April, 2021 as Holiday for the subordinate Courts in Judicial District Daman so as to take precautionary measures and to break chain of corona virus. Accordingly, the undersigned passed order on 10th April, 2021 and thereby declared holiday on 12th April, 2021 in Judicial District Daman. Instead of 12th April, 2021, 12th June, 2021 will be working day.

In view of the above mentioned letter no. 3, Hon'ble Bombay High Court has been pleased to declare 15th April, 2021 and 16th April, 2021 as Holidays for the subordinate Courts in Judicial District Daman so as to take precautionary measures and to break chain of corona virus as well as Hon'ble High Court has been directed to fix any suitable days to compensate these holidays (i.e. of 4 dates – 12/04/2021 and 15/04/2021 to 17/04/2021 on some other days).

Therefore, I the undersigned in view of directions of Hon'ble Bombay High Court is declared holidays on 15th April 2021 and 16th April, 2021 in Judicial District Daman and so all the Courts functioning in Judicial District Daman shall remain closed on 15th April 2021 and 16th April, 2021. Instead of 12th April, 2021, 15th April, 2021, 16th April, 2021 and 17th April, 2021, 12th June, 2021, 26th June, 2021, 24th July, 2021 and 14th August, 2021 will be working days.

This order and above mentioned letters of Hon'ble Bombay High Court shall publish on Notice Board and website of the Court as well as display near entrance gate of the Court for information necessary action for everybody.


[V. P. Patkar]

Principal District & Sessions Judge,
Daman

Copy forwarded w.cs. To:

- 1] The Principal District & Sessions Judge, Diu.
- 2] The Principal District & Sessions Judge, Silvassa.
- 3] The District & Sessions Judge-I, Palghar, Dist- Thane.
- 4] The Civil Judge (SD) & C.J.M., Daman.
- 5] The President/Secretary, Daman Bar Association.
- 6] The Public Prosecutor, Daman.
- 7] The Govt. Pleader, Daman.
- 8] The Superintendent of Police, Daman.
- 9] The Asst. Public Prosecutor, Daman.
- 10] The SHO of all Police Station, Daman.
- 11] The Jail Superintendent, Daman.
- 12] All the Head of Offices, Daman.
- 13] All the Other concerned.